

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE CREDITORS OF MICRO METACUT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	MICRO METACUT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25 th November 1978
3.	Authority under which corporate debtor is incorporated / registered	ROC Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29220KA1978PTC003414
5.	Address of the registered office and principal office (if any) of corporate debtor	21/03/2022RR Infra Business Centre, No.2,2 nd Floor, RR Chambers, 11 th Main, Vasant Nagar, Bangalore-560052
6.	Liquidation commencement date in respect of corporate debtor	25/06/2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	S.SHIVASWAMY shivaswamys2@gmail.com Tel: 9620959256 #RF 4 , Santara Magan Place, Royal Block Hulimavu. Off Bannerughatta Road-560076 IBBI/IPA-001/IP-P00411/201718/10727
8	Last date for submission of claims	26/07/2022

Notice is hereby given that the MICRO METACUT PRIVATE LIMITED has commenced Voluntary Liquidation process on 25/06/2022

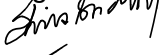
The stakeholders of **MICRO METACUT PRIVATE LIMITED** ED, are hereby called upon to submit their claims with proof on or before 26/07/2022 to the Liquidator at the address mentioned against entry No. 7.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator : S.SHIVASWAMY

Signature



Place: Bengaluru

Date: 27/06/2022